

# **Customs, Excise & Service Tax Appellate Tribunal,**

West Zonal Bench : Mumbai,  
3rd, 4th, & 5th Floor, Jai Centre, 34, P. D'Mello Road, Poona Street,  
Masjid Bunder (E), Mumbai - 400 009.

Tel No. : 23754933; Fax No. : 23754910,23716439

Website : www.cestat.gov.in

(Excise Division Bench)

## **CAUSELIST**

Court No. : 2  
Room No. : 405

Dated :16/11/2017

Day :Thursday

Time : 10:30

**CORAM:**

Hon'ble Judicial Member, Mr. Ramesh Nair

Hon'ble Technical Member, Mr. Raju

<b>S.No.</b>	<b>APPEAL NO.</b>	<b>APPELLANT</b>	<b>RESPONDENT</b>	<b>REPRESENTATIVE</b>	<b>REMARKS</b>
<b><u>REGULAR MATTERS</u></b>					
1	E/1016/2007	Shri. Jaimin Uday Thakore	CCE NASHIK	O.P. Khanduja /DR	* Part-Heard
2	E/1023/2007	Mak Aromas	CCE & Custom Nashik	Raymond George, Advocate /DR	* Part-Heard
3	E/1033/2007	Atlas Fine Chemicals Pvt. Ltd.	CCE NASHIK	Economic Laws Practices /DR	* Part-Heard
4	E/1035/2007	Mrs. Hema Lakhpatwala	CCE NASHIK	Economic Laws Practices /DR	* Part-Heard
5	E/1053/2007	Sai Roadways	CCE Nashik	A.B. Nawal & Co. /DR	* Part-Heard
6	E/1222/2007	Adarsh Aroma	CCE NASHIK	Anil Balani /DR	* Part-Heard
7	E/1128/2008	Atlas Fine Chemicals Pvt. Ltd.	CCE NASHIK	Naresh Thacker /DR	* Part-Heard
8	E/1129/2008	H.A. Lakhpatwala	CCE NASHIK	Naresh Thacker /DR	* Part-Heard
9	E/1131/2008	Atlas Fine Chemicals Pvt. Ltd.	CCE NASHIK	Naresh Thacker /DR	* Part-Heard
10	E/1133/2008	H. A. Lakhpatwala	CCE NASHIK	IP/DR	* Part-Heard
11	E/1104/2004	Hindustan National Glass & Industries Ltd	CCE PUNE I	MAX LEGAL /DR	* No Notice
12	E/3190/2006	Kamal Trading Corporation	CCE Mumbai I	V. Sridharan, /DR	* No Notice
13	E/CROSS/209/2007 E/855/2007	CCE RAIGAD	Ispat Industries Ltd.	DR/Tax Law Chambers	*
14	E/CROSS/211/2007 E/1110/2007	CCE RAIGAD	Ispat Ind. Ltd.	DR/IP	*

15	E/1434/2007	Baja Auto ltd	COMMISSIONER CCE & ST LTU	IP/DR	* No Notice
16	E/1460/2007	Medispray Laboratories Pvt. Ltd.	CCE GOA	IP/DR	* No Notice
17	E/89/2008	Shri Suresh Kumar Agarwal	CCE THANE II	D.H. Mehta /DR	* No Notice
18	E/171/2008	McCoy Architectural Systems Pvt. Ltd.	CCE MUMBAI - V	IP/DR	* No Notice
19	E/172/2008	Shri Ajay Atreya	CCE MUMBAI - V	IP/DR	* No Notice
20	E/173/2008	Shri. Bharat R.Alavani	CCE MUMBAI - V	IP/DR	* No Notice
21	E/199/2008	Mahindra Ugine Steel Co. Ltd.	CCE RAIGAD	IP/DR	* No Notice
22	E/200/2008	Shri Prakesh Vasant Deshmukh	CCE RAIGAD	IP/DR	* No Notice
23	E/212/2008	Vipra Metal Power	CCE NAGPUR	IP/DR	* No Notice
24	E/552/2008	Vipra Metal Powder	CCE NAGPUR	IP/DR	* No Notice
25	E/277/2008	Karishma Overseas	CCE THANE II	IP/DR	* Issue Notice
26	E/278/2008	Krishna Exprots	CCE THANE II	IP/DR	* Issue Notice
27	E/279/2008	Sheetal Exports	CCE THANE II	IP/DR	* Issue Notice
28	E/293/2008	Sofina Fashion	CCE THANE II	IP/DR	* No Notice
29	E/289/2008	Mrs. C.M. Contractor	CCE MUMBAI - II	R.J.Parakh /DR	* Issue Notice
30	E/466/2008	Philips Electronics India Ltd.	CCE BELAPUR	IP/DR	* Issue Notice
31	E/522/2008	CCE MUMBAI - III	Vidyut Metallics Pvt. Ltd.	DR/IP	* Issue Notice
32	E/556/2008	Vidyut Metallics Pvt. Ltd.	CCE MUMBAI - III	PDS Legal /DR	*
33	E/573/2008	CCE BELAPUR	Philips (I) Ltd.	DR/IP	* No Notice
34	E/700/2008	KSB Pumps Ltd.	CCE NASHIK	MAX LEGAL /DR	* No Notice
35	E/274/2009	KSB Pumps Ltd.	CCE NASHIK	Nanu Hormasee & Co. /DR	No Notice
36	E/729/2008	Vivilon Textiles Indus. Pvt Ltd.	CCE RAIGAD	Mayur Shroff /DR	* No Notice
37	E/730/2008	Harish Bulchandani	CCE RAIGAD	Mayur Shroff /DR	* No Notice

38	E/955/2008	CCE BELAPUR	I.G. Petrochemicals	DR/IP	* No Notice
39	E/963/2008	Dr. Writers Food Products Pvt. Ltd.	CCE PUNE II	M.P. Baxi /DR	* No Notice
40	E/CROSS/149/2008 E/964/2008	Cadbury India Limited	CCE MUMBAI - III	M.P. Baxi /DR	*
41	E/984/2008	Indi Pharma Pvt. Ltd.	CCE GOA	M.P. Baxi /DR	* No Notice
42	E/1041/2008	Wallace Pharmaceuticals	CCE GOA	IP/DR	* No Notice
43	E/1227/2008	Cosme Pharma Limited	CCE GOA	IP/DR	* Issue Notice
44	E/1232/2008	Ahmednagar Forgings Limited	CCE AURANGABAD	S. B. Awate /DR	* Issue Notice
45	E/1233/2008	Ahmednagar Forgings Limited	CCE AURANGABAD	S. B. Awate /DR	* Issue Notice
46	E/1235/2008	Glenmark Pharmaceuticals Ltd.	CCE NASHIK	IP/DR	* Issue Notice
47	E/1237/2008	INDI Pharma Pvt. Ltd.	CCE GOA	M.P. Baxi /DR	* Issue Notice
48	E/1238/2008	CCE RAIGAD	Shri G. K. Sharma	DR/IP	* Issue Notice

\* **ATTENTION:** In the cases of year upto 2009 no adjournment will be granted.

**Court Master : C.S.GANVIR**

**SPS/ PA :**

**Prepared By**

**Checked By**

**Assistant/ Deputy Registrar  
Excise Division Bench**